Government of India Ministry of Finance Department of Financial services

RAJYA SABHA UNSTARRED QUESTION No. 1815

ANSWERED ON AUGUST 02, 2022/ SRAVANA 11, 1944 (SAKA)

Loans granted under PMMY in Karnataka

1815. SHRI IRANNA KADADI:

Will the Minister of FINANCE be pleased to state:

- (a) the total loans granted under Pradhan Mantri Mudra Yojana (PMMY) in Karnataka during the last five years;
- (b) the total number of beneficiaries under PMMY in Karnataka during the last five years; and
- (c) the number of women beneficiaries vis-à-vis men beneficiaries and rural beneficiaries vis-à-vis urban beneficiaries under PMMY in Karnataka during the last five years?

ANSWER

Minister of State in the Ministry of Finance

(DR. BHAGWAT KARAD)

(a) to (c) Under Pradhan Mantri Mudra Yojana (PMMY), collateral-free institutional credit up to Rs. 10 lakh is provided by Member Lending Institutions (MLIs) i.e. Scheduled Commercial Banks (SCBs), Regional Rural Banks (RRBs), Non-Banking Financial Companies (NBFCs) and Micro Finance Institutions (MFIs) to micro/small business units, for income generating activities in sectors such as manufacturing, trading, services and also for activities allied to agriculture. During the last five financial years, since FY 2017-18, a total of 2.51 crore loans amounting to Rs. 1.42 lakh crore have been extended under PMMY in the State of Karnataka. Out of this, 1.62 crore loans have been extended to Women entrepreneurs.

Rural-Urban classification of data in respect of loans extended under PMMY is not centrally maintained.
